

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

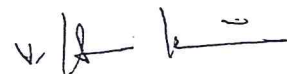
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/166,167,168/CAA/2017
NAME OF THE TRANSFEROR 1 : TTL PROTECTIVE DEVICES LTD
NAME OF THE TRANSFEROR 2 : TSL TECHNO SERVICES LTD
NAME OF THE TRANSFEREE CO. : TTK HEALTHCARE LTD

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1. H. KARTHICK SESHADORE
V. HARSH KUMAR
FOR ~~PETITIONER~~
DYER & THOMAS

FOR PETITIONER

v. 

ORDER

Heard the counsel for petitioner. Order is reserved.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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